

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.280/2021

This the 26th day of July, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Shri Manhar T.
S/o. Thakorhai
Aged 52 years,
Redt. as Loco Pilot (Goods)
Resident : D-406, Shriji Flats, Vadsar
Vadodara – 390 010. Applicant

(By Advocate : Ms.S.S.Chaturvedi)

Versus

1. Union of India
Notice to be served through:
General Manager, Western Railway,
Churchgate, Mumbai 400 020.
2. Divisional Railway Manager (E)
Western Railway, Pratapnagar,
Baroda 390 004. Respondents

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

1. Today, counsel for the applicant, Ms. S.S.Chaturvedi submits that in this OA the applicant has requested the competent authority to grant the compassionate appointment to his son as he was medically de-categorized and since his application for Voluntary Retirement was accepted by the department. The said application dated 08.3.2021 (Annexure A/1) for grant of compassionate appointment to his son till

date has not yet decided. After arguing for some time, she submits that the applicant will be satisfied, at this stage, if he may be allowed to withdraw this OA since six months time of filing of the application is not over and the department may consider and decide his pending application/ representation.

2. In view of the above, we accept the fair request of the counsel for the applicant to allow the applicant to withdraw this OA. Accordingly, the OA stands disposed of as withdrawn.
3. Registry is directed to return spare copies of this OA to the applicant.

(A.K.Dubey)
Member (A)

(J.V.Bhairavia)
Member (J)

nk